

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:842
ANSWERED ON:06.12.2004
QUOTA OF KEROSENE
Prasad Shri Hari Kewal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the year-wise details of quota of Kerosene oil allotted to Uttar Pradesh during the last three years;
- (b) whether the Union Government has received any proposal from the State Government to increase the State quota of Kerosene oil; and
- (c) if so, the details thereof alongwith the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The allocation of Kerosene to Uttar Pradesh under PDS during the years 2001-02, 2002-03 and 2003-04 was 12,88,674 MTs, 12,61,121 MTs and 12,32,633 MTs respectively.

(b)&(c): Yes, Sir. In 2002, Government took a policy decision on reduction of allocation of SKO to the States/UTs based on LPG connections released in each of the State/UT. Accordingly, Government has been reducing the Kerosene allocation to various States/UTs including Uttar Pradesh taking into account the number of LPG connections released in each of the State/UT. Therefore, the request of State Government of Uttar Pradesh was not agreed to. However, additional allocation of 3,891 MTs & 5,837 MTs of Kerosene have been released to the State of Uttar Pradesh to meet the situation arising out of Flood & drought respectively during the current fiscal year.